

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 06 OF 2022 (SZ)**

**IN THE MATTER OF:**

P.V.Subramanya Varma,  
S/o.P.Atchutha Rama Raju,  
Hyderabad.

....

Applicant(s)

Versus

State of Telangana,  
rep by its Prl. Secretary,  
EFS&T Dept., & Others

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD  
(RESPONDENT No. 4)**

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**Place: Hyderabad.**

**Date: 30-01-2024.**

*T. Jastank*

Counsel for 4th Respondent



**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD  
(RESPONDENT No. 4) IN OA No.6 OF 2022 FILED BY SRI P.V.SUBRAMANYA  
VARMA, R/o. HYDERABAD.**

It is to submit that an Original Application (OA) was filed before the Hon'ble NGT, Chennai by P.V.Subramanya Varma, Hyderabad against illegal and unauthorized stone crusher units operated in GO Ms No. 111 area i.e., Vattinagulapally, Kokapet, Gowlidoddi, Gopanpally, Kollur, Kothwalguda, Osmanagar villages in Rangareddy & Sangareddy District.

The Hon'ble NGT, Chennai, vide order dated: 12.01.2024 ordered as follows: -

*4. However, the learned counsel appearing for the applicant would insist that the TSPCB should cause one more inspection, as the units are still functioning and before the inspection is done, the applicant should be put on notice so that he can accompany the TSPCB authorities.*

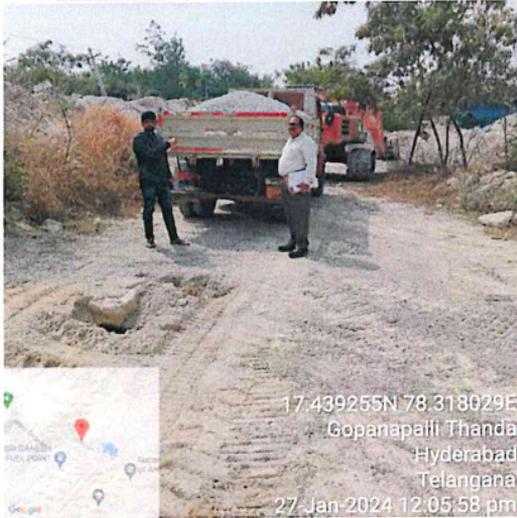
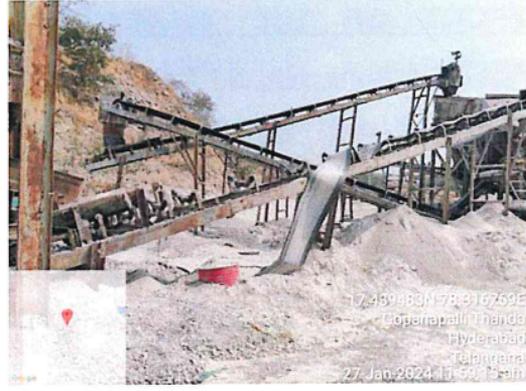
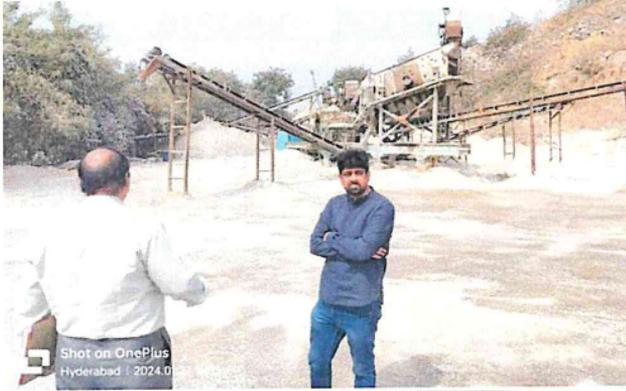
*5. Accordingly, we direct the TSPCB to inspect these units once again, after giving notice to the applicant and its counsel. Let the inspection report also be filed before the next hearing date..."*

In this regard, this office has communicated a letter on 24.01.2024 to petitioner and his advocate to accompany the inspection of crushers on 27.01.2024.

The Board officials have inspected the crusher area on 27.01.2024. During inspection, the applicant Sri P.V.Subramanya Varma and his council Sri V.B.Subramanyam were present and following is the status of crushers:

**1. M/s. Great India Mining (formerly Sebi Mining), Goulidoddi(V), Serilingampally(M), Rangareddy District**

1. The crusher was not in operation.
2. Heaps of stone aggregates and stone dust were observed at the site.
3. A JCB and a small truck loaded with aggregates was observed parked at the crusher site.
4. 5 Nos of drums containing Diesel were observed at the site.
5. One of the belt conveyor was observed broken. The representative of the crusher informed that mining department officials has disconnected the conveyor belt.
6. Operation of the crusher is not possible as the belt conveyor was broken.



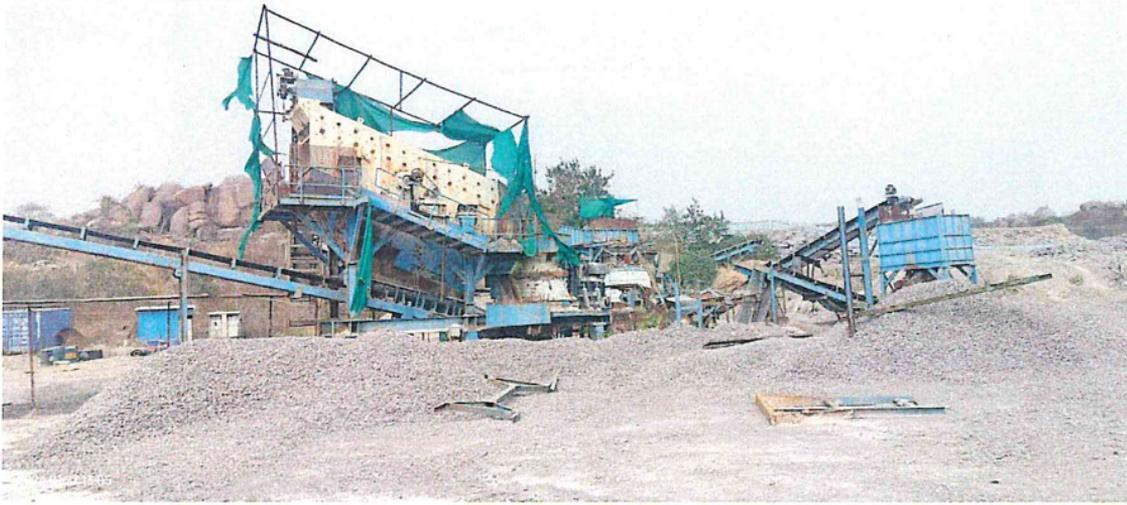
**2. M/s. Sree Rock Sand, Gopanapalli(V), Serilingampally(M), Rangareddy District**

1. The crusher was dismantled and no plant & machinery was present at the site.



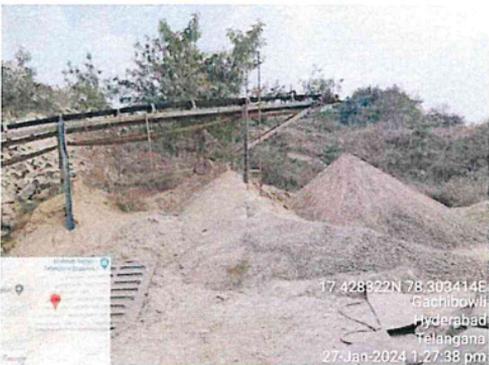
**3. M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District**

1. The crusher was not in operation.
2. The main conveyor belt of crusher was dismantled and the same was carried out earlier by the PCB officials.



**4. M/s. Teja Reddy Crushers, Vattinagulapally (V), Gandipet (M), Rangareddy District**

1. The crusher was not in operation.
2. Heaps of material deposition below conveyors were observed.
3. Heaps of stone aggregates and stone dust were observed at the site.
4. 3 Nos of drums containing lubricant oil were observed at the site.
5. Heaps of material deposition below conveyors were observed.
6. In process Material was observed in the intermediate bunkers.

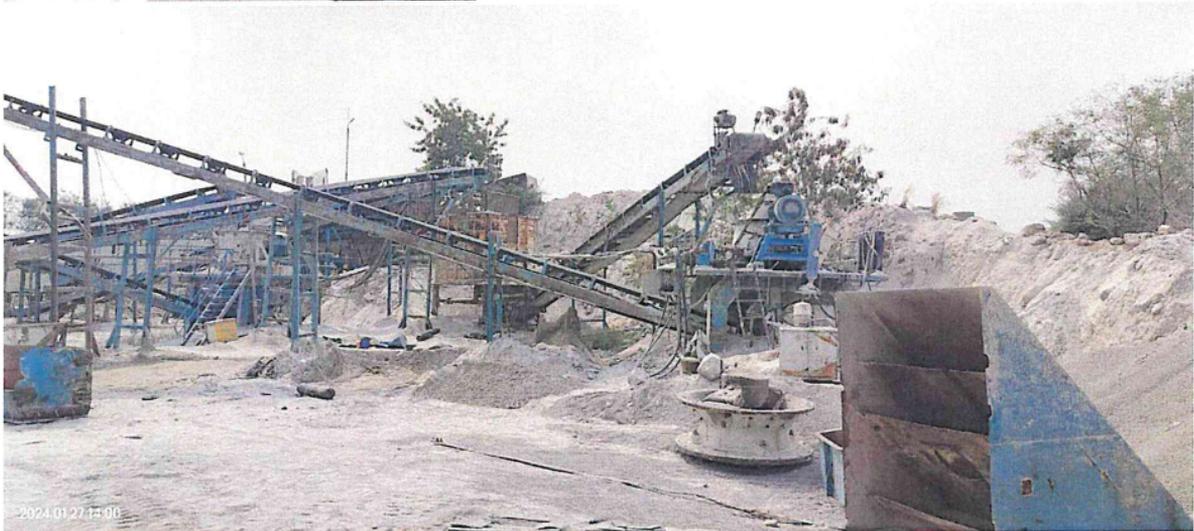


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**5. M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District**

1. The crusher was not in operation.
2. 2 Nos of vibratory screens & 1 No of cone crusher was observed to be dismantled.
3. Raw material (Stone boulders) were observed beside the crusher area.
4. 2 Nos of drums containing lubricant oil were observed at the site.
5. Operation of the crusher is not possible as the vibrating screens and one core crusher was dismantled.



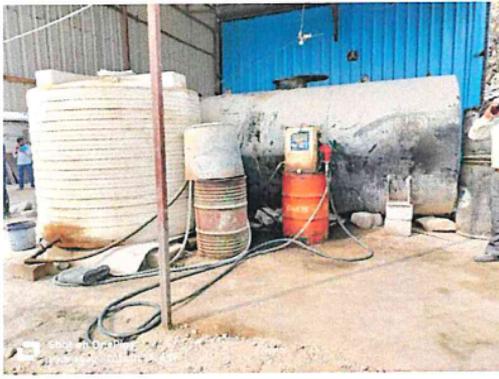


**6. M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s. Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District**

1. The crusher was not in operation.
2. Small heaps of stone aggregates and stone dust were observed at the site.
3. 2 x 10 KL & 20 Nos of HDPE drums used for storage of Diesel was observed at the site.
4. Conveyor belt was dismantled and the same was carried out earlier by the PCB officials.
5. Operation of the crushing unit is not possible as the conveyor belt was dismantled.



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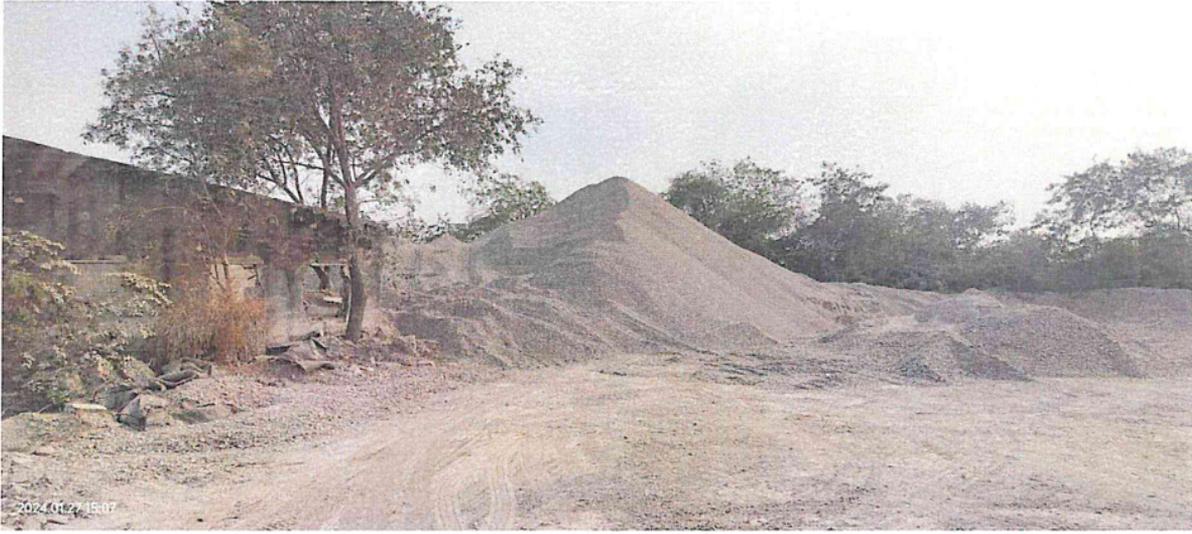


**7. M/s. C5 Infra Pvt. Ltd, (Crusher), Vattinagulapally, Gandipet (M), RR District**

1. The crusher was not in operation.
2. Heaps of intermediate material, stone aggregates and stone dust were observed at the site.
3. A jaw crusher followed by 2 Nos of cone crushers and 2 Nos of standalone Cone crusher setups were observed within the site.
4. 5 Nos of drums containing lubricant oil & 2 Nos of drums containing Diesel were observed at the site.
5. The electricity connection which was disconnected in presence of TSPCB officials was observed to be restored.



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**8. M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), RR District**

1. The crusher was not in operation.
2. The conveyor belts (3 Nos.) of crusher, which was dismantled by PCB officials earlier was observed to be in dismantled state.
3. Cone crusher was also observed to be dismantled.
4. Operation of the crusher is not possible as the conveyor belts are dismantled.

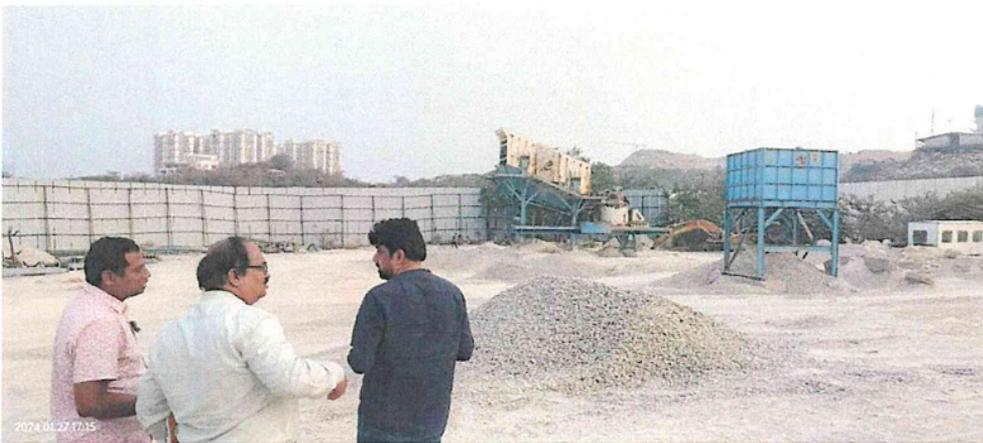


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**9. M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, RR District**

1. The conveyor belts of crusher, which were dismantled by PCB officials earlier was observed to be in dismantled state.
2. The crusher has dismantled the cone crushers and other conveyor belts.



**10. M/s. SMI Stone Crusher (Shama Metal Industry), Kothwalguda, Shamshabad, RR District**

1. The conveyor belts of crusher, which were dismantled by PCB officials earlier was observed to be in dismantled state.
2. The crusher has dismantled other vibratory screen & conveyor belts.



**11. M/s. DBR Metal Industry, Kothwalguda, Shamshabad, RR District**

1. The crusher was dismantled and the plant & machinery not present at the site.



**12. M/s. Padmavathi Stone crusher, Kothwalguda, Shamshabad, RR District**

The crusher was dismantled and the plant & machinery not present at the site.



**13. M/s. JMI Stone crusher, Kothwalguda, Shamshabad, RR District**

The crusher was dismantled and the plant & machinery not present at the site

**14. M/s. AMI Stone crusher, Kothwalguda, Shamshabad, RR District**

The crusher was dismantled and the plant & machinery not present at the site

**15. M/s. Shama Metal Supply, Sy.No.7 & 20, Dargha Khaleej Khan Village, Gandipet(M), Rangareddy District.**

The crusher was dismantled and the plant & machinery not present at the site

In compliance to the Hon'ble NGT Order dated 12.01.2024, the 15 stone crushing units were inspected along with the Petitioner & Counsel for the Petitioner. During the inspection, it was observed that 11 units dismantled plant & machinery and not in operation. Regarding remaining 4 units, the same were not in operation at the time of inspection. The petitioner apprehended that these 4 units might have been operating as the material / aggregates were observed within the premises. However, the representatives of the units informed that material lying in the premises was due to the previous operations carried before the closure of the units. The Board will regularly monitor units to ensure that they will not carry out the operations.

**Place: Hyderabad.**

**Date: 29-01-2024**

**ENVIRONMENTAL ENGINEER**

**ENVIRONMENTAL ENGINEER**

Telangana State POLLUTION CONTROL  
BOARD REGIONAL OFFICE - 1,  
RANGA REDDY DISTRICT.

**Report of the Telangana State Pollution Control Board (Respondent No.4) in OA No. 6 of 2022 filed Sri.P.V.Subramanya Varma R/o.Hyderabad against unauthorized Stone Crushing units operating illegally in Rangareddy & Sangareddy Districts:**

It is to submit that an Original Application (OA) was filed before the Hon'ble NGT, Chennai by P.V.Subramanya Varma, Hyderabad against illegal and unauthorized stone crusher units operated in GO Ms No. 111 area i.e., Vattinagulapally, Kokapet, Gouldoddi, Gopanpally, Kollur, Kotwalguda, Osmannagar villages in Rangareddy & Sangareddy Districts.

The Hon'ble NGT, Chennai vide order dated 06.10.2023 ordered as follows:

".....the Pollution Control Board is directed to give another report unit-wise explaining us to the action taken, fine levied, fine recovered, to be levied, how many number of units still operating and action to be taken by them."

**In this regard following is submitted: -**

- a. In this regard the Board addressed letter to Mr. P.V.Subramanya Varma, Petitioner & V.B. Subramanyam, Advocate to accompany TSPCB authorities for inspection of crushers in GO 111 area on 28.01.2024 along with relevant records / documents. Accordingly, the Board Officials along with Mr. P.V.Subramanya Varma, Petitioner & V.B. Subramanyam, Advocate inspected the crushers in GO 111 area on 28.01.2024.
- b. The following units were inspected along with the petitioner and Counsel for Petitioner and the status of the units is as follows: -

Sl. No	Name and address of the units	Operational Status
1	M/s. Arkid Infra, Sy. No. 192, 193, 194, 195, 196, 197 & 198, Kollur (V), Ramachandrapuram (M), Sangareddy District (Respondent No. 26).	During inspection, the unit was dismantled.
2	M/s. Pulluri Mining & Logistics Pvt. Ltd., Unit-I, Sy. No. 196, 197 and	During inspection, the unit was dismantled.

Sl. No	Name and address of the units	Operational Status
	198, Kollur Village, Ramachandrapuram (M), Sangareddy District (Respondent No. 27).	
3	M/s. Gold Dust Ventures LLP, Sy.No.192 to 198, Kollur (V), Ramachandrapuram (M), Sangareddy District (Respondent No. 28).	During inspection, the unit was dismantled.
4	M/s. Sri Sai Balaji Rock, Sy. No.193 &194, Kollur, Sangareddy District (Respondent No. 29)	During inspection, the unit was not in operation.
5	M/s. Hitech Stone & Robos and Industry, Sy. No.193 &194, Kollur, Sangareddy District (Respondent No. 30)	During inspection, the unit was dismantled.
6	M/s. Hanuma Enterprises, Sy. No. 12E, Osman Nagar (V), Ramachandrapuram (M), Sangareddy District (Respondent No. 31)	During inspection, the unit was dismantled.

c. **Operational Status of M/s. Sri Sai Balaji Rock, Sy.No.193 & 194, Kollur, Sangareddy District (Respondent No. 29):**

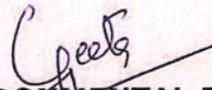
- i. During inspection on 28.01.2024 along with the Petitioner & Counsel for Petitioner, it was observed that stone crusher was not in operation.
- ii. It was also observed that the stone crusher has removed the 2 Nos of conveyors.
- iii. Heaps of aggregate was observed in the premises of the stone crusher.
- iv. No DG Set was observed within the premises of the stone crusher.
- v. It was observed that the Control panel of the stone crusher was locked and the power supply from transformer was seized.

- vi. The TSSPDCL, MIG Section, R.C.Puram Sub Division has submitted the Electrical consumption bills of the stone crusher for the period from Feb 2019 to May 2021. As per the bills, it is observed that the power was disconnected on 17.12.2020 and the unit was not in operation.
- vii. The stone crusher is having domestic single phase power supply. As per the power bills submitted, the amount paid for the month of August 2023 is Rs. 22,804/-, September 2023 is 42,213/- & October 2023 is Rs. 33,413/-. As per the electricity bills it is observed that the crusher is not operated.
- viii. Further, it is also submitted that during inspection of the above stone crusher by the Board Officials on 07.11.2023, 21.11.2023 during night time and 10.11.2023 during day time, it was observed that stone crusher was not in operation.

In compliance with the Hon'ble NGT Order dated 12.01.2024, the unit was inspected along with the Petitioner and the Petitioner Counsel and observed that the same was not in operation. However, the Board will carry out periodical monitoring of the unit to ensure that the unit will not carry the operations.

**Place: Hyderabad.**

**Date: 29-01-2024**

  
**ENVIRONMENTAL ENGINEER**  
*Environmental Engineer.*  
T.S. Pollution Control Board,  
Regional Office-I, SANGAREDDI

**Inspection with Applicant and Advocate of M/s. Sri Sai Balaji Rock,  
Sy.No.193 & 194, Kollur, Sangareddy District (Respondent No. 29)**

